

के अतारांकित प्रश्न संख्या 1312 के उत्तर के के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मैसर्स मैकजीज लिमिटेड के दो निदेशकों तथा उनके संबन्धियों ने अपनी किन्हीं अन्य फर्मों में पूजी लगाने के लिये लगभग 26 लाख रुपये की बड़ी राशि निकाली थी ;

(ख) यदि हां, तो समवाय अधिनियम के अन्तर्गत निजी व्यापार के लिए पब्लिक लिमिटेड कम्पनी से इतनी राशि काली जा सकती है ; और

(ग) यदि उपरोक्त भाग (ख) का उत्तर नकारात्मक हो, तो सरकार ने इस सम्बन्ध में क्या कार्यवाही की है तथा सरकार ने इस फर्म को करोड़ों रुपये के बड़े ठेके किस आधार पर दिये हैं ?

विविध मंत्रालय में राज्य-मंत्री (श्री जे० रा० पट्टाभिरामन्) : (क) जी नहीं महोदय । यह सच नहीं है कि मैसर्स मैकजीज लिमिटेड के दो निदेशकों तथा उनके संबन्धियों ने अपनी किन्हीं अन्य फर्मों में पूजी लगाने के लिये लगभग 26 लाख रुपये की राशि निकाली ।

(ख) तथा (ग). पूर्वोक्त उत्तर को दृष्टि में रखते हुए, ये प्रश्न नहीं उठते ।

Reformation of Almanacs and Establishment of a National Observatory

2514. Shri Narendra Singh Mahida: Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether it is a fact that although suggestions have been made from time to time for the reformation and consolidation on a scientific basis, of the various almanacs prevalent in different parts of the country, little tangible progress has been made;

(b) whether there is any proposal for an Indian Greenwich, a National

Observatory, to be located in the central part of the country; and

(c) if so, the details thereof?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) As a result of the gradual popularisation of the Rashtriya Panchangs which are based on modern scientific principles, more and more private Almanacs are gradually adopting modern methods for their calculations. However, the slow progress in this regard is mainly due to the general reluctance of the people to change long-standing customs and practices.

(b) No, Sir.

(c) Does not arise.

Applied Nutrition Programme

2515. Shrimati Savitri Nigam: Shri H. C. Linga Reddy:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state the steps taken to implement the recommendations of the report on current evaluation of applied nutrition programme regarding the need for maintaining contacts and links between the applied nutrition programme and the training institutions in the States and at the Centre?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): The Programme Evaluation Organisation's report on Current Evaluation of the Applied Nutrition Programme commended the existing procedure of selecting Applied Nutrition Blocks adjacent to the training institutions. In the criteria for selection of additional blocks, it has again been emphasised that proximity of the programme blocks to training institutions is basic and the States have been requested to ensure optimum utilisation of training and other concerned institutions, while taking up new blocks during the Fourth Plan period.